

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3367  
ANSWERED ON:14.12.2006  
VIGILANCE CASES  
Varma Shri Ratilal Kalidas

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) the number of vigilance cases pending or being contemplated against officers at the level of General Manager and above of the public sector oil marketing companies, company-wise; and

(b) the present status of these cases?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a): Indian Oil Corporation Ltd. - 08  
IBP Co. Ltd. - 12  
Bharat Petroleum Corporation - Nil  
Ltd.  
Hindustan Petroleum Corporation - Nil  
Ltd.

(b): Out of the total 20 vigilance cases pending, vigilance investigation report is under examination in respect of 3 cases. Three cases have been referred to CVC for First stage advice. Inquiry is in progress in respect of 7 cases. In respect of 5 cases, charge sheets have been issued/to be issued. In respect of two cases, inquiries have been completed and penalty pending.